

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No. 454/1990

New Delhi, This the 08th Day of June 1994

Hon'ble Shri J P Sharma, Member(J)

Hon'ble Shri B K Singh, Member(A)

S.N. Govila son of Late Shri J.P. Govila aged 63 years Retired Assistant Engineer, PWD Circle 5, 4th Floor, New Delhi-110002. resident of A-100, Moti Bagh-1, New Delhi 110021.

Applicant

By None

Versus

1. Union of India,
Through the Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi - 110 001.
2. The Director General of Works
Central Public Works Department
Nirman Bhawan
New Delhi - 110001.
3. The Chief Engineer(Vigilance)
Directorate General of Works,
Central Public Works Department,
(Vigilance Unit), Nirman Bhawan
New Delhi - 110 001.

..Respondents

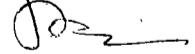
By None

ORDE R(oral)

Hon'ble Shri J P Sharma, Member(J)

1. None appeared for the applicant as well as for the respondents. The OA therefore, is dismissed for default and non-prosecution. No costs.


(B K Singh)
Member(A)


(J.P. Sharma)
Member(J)

LCP